

FORM G

INVITATION FOR EXPRESSION OF INTEREST FOR A A ESTATES PRIVATE LIMITED OPERATING IN REAL ESTATE ACTIVITIES AT MUMBAI, MAHARASHTRA

(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	A A Estates Private Limited CIN: U70100MH1996PTC101183
2.	Address of the registered office	RNA Corporate Park Next to Collector's Office, Kalanagar, Bandra (East), Mumbai – 400 051
3.	URL of website	Not available
4.	Details of place where majority of fixed assets are located	1: Swarganga Chsl, CTS no. 154 pt., Survey No. 383 pt., Chaitanya Ngr Santacruz E Mum 55 2: Building 5 and 6, Samrat and Pulkit CHS LTD, CTS no. 195 pt., D N Nagar, Mhada Layout, Andheri West 3: Tower F and G on CTS 4853, 4853 9 to 85 and 88 of village Kole Kalyan, Taluka Andheri 4: Tower A to E on CTS 4853, 4853 9 to 85 and 88 of village Kole Kalyan, Taluka Andheri
5.	Installed capacity of main products/ services	Can be sought by sending request to Resolution Professional at: cirp.aestate@gmail.com
6.	Quantity and value of main products/ services sold in last financial year	Corporate Debtor is engaged in construction & development of real estate projects. Revenue for last year was Nil.
7.	Number of employees/ workmen	Company does not have any employee on roll as per records available with RP.
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Can be sought by sending request to Resolution Professional at: cirp.aestate@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Can be sought by sending request to Resolution Professional at: cirp.aestate@gmail.com
10.	Last date for receipt of expression of interest	11/08/2023

11.	Date of issue of provisional list of prospective resolution applicants	21/08/2023
12.	Last date for submission of objections to provisional list	26/08/2023
13.	Process email id to submit EOI	cirp.aestate@gmail.com

Sd/-
Harshad Deshpande
Resolution Professional of A A Estates Private Limited
IBBI/IPA-001/IP-P-00166/2017-18/10335
AFA No.: AA1/10335/02/251223/105315
403, Kumar Millennium, Shivatirtha Nagar Kaman
Opp Krishna Hospital, Paud Road, Kothrud, Pune – 411 038
Email ID: cirp.aestate@gmail.com
Date and Place: Pune 28/07/2023

AMBIT FINVEST PRIVATE LIMITED
DEMAND NOTICE
Under the Provisions of the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 ("The Act") and The Securitisation (Enforcement) Rules, 2002 ("The Rules")

KRBL LIMITED
CIN: L01111DL1993PLC052845
Regd. Off.: 5190, Lahori Gate, Delhi - 110 006
Phone: 011-23968328, Fax: 011-23968327

L.G. BALAKRISHNAN & BROS LIMITED
Registered Office: 6/16/13 Krishnarayapuram Road, Ganapathy, Coimbatore-641 006
CIN NO.L291917Z1956PLC000257 Tel: 0422-2532325 Fax: 0422-2532333
STATEMENT OF STANDALONE/CONSOLIDATED AUDITED FINANCIAL RESULTS FOR THE QUARTER ENDED 30-06-2023

For Advertising in TENDER PAGES
Contact JITENDRA PATIL
Mobile No.: 9029012015
Landline No.: 67440215

The borrower(s) are hereby advised to comply with the demand notice(s) and to pay the demand amount mentioned therein and hereinabove within 60 days from the date of this publication together with applicable interest, additional interest, bounce charges, cost and expenses till the date of realization of payment.

FORM A PUBLIC ANNOUNCEMENT
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

Table with 2 columns: RELEVANT PARTICULARS and ARKCOM TELECOMMUNICATIONS PRIVATE LIMITED. Includes details like Name of corporate debtor, Date of incorporation, etc.

S. E. RAILWAY - TENDER
e-Tender Notice No.: 4405-GRC-CE-C-01-24-2023. For and on behalf of President of India, the Chief Engineer (Con)/I/GRC invites e-tender for the following works:

CLASSIFIEDS PROPERTY
16 Acres Kiadb Industrial Land 30 km from Bangalore just off Kanakapura Road in a good location is for Urgent Sale. Call: Sudhakar - 9110863284

INVITATION FOR EXPRESSION OF INTEREST FOR A ESTATES PRIVATE LIMITED OPERATING IN REAL ESTATE ACTIVITIES AT MUMBAI, MAHARASHTRA
(Insolvency Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

TAMBOLI CAPITAL LIMITED
Regd. Office: Mahavir Palace, 8A, Kalbhora Road, Bhavnagar 364002
E-mail: direct1@tambolicapital.in Website: www.tambolicapital.in
NOTICE OF THE 15th ANNUAL GENERAL MEETING OF THE COMPANY

The creditors of Arkcom Telecommunications Private Limited are hereby called upon to submit their claims with proof on or before 08th August, 2023 to the Interim Resolution Professional at the address mentioned against entry No. 10.

EXPRESSION OF INTEREST FOR ASSIGNMENT OF NRRRA OF M/S REGAL PRIDE TRADING AND COMMERCIAL PRIVATE LIMITED (In Liquidation)
Liquidator: DEEPA GUPTA, ADVOCATE
Liquidator Address: B-2/110, Sector-16, Rohini, Delhi-110085

M/S REGAL PRIDE TRADING AND COMMERCIAL PRIVATE LIMITED is a company in liquidation as per the order dated 21.03.2023 passed by Hon'ble NCLT, Mumbai Bench. The company is having the Not-Realizable Assets ("NRRRA") in the form of Stock in Trade Rs.1,42,963,000 and Trade Receivables of Rs.60,132,300.00 recoverable from debtors.

SALE NOTICE
KIKANI INTERNATIONAL PRIVATE LTD - In Liquidation
Liquidator: S. Kanganayam
Liquidator Address: Plot No.81, 3rd Street, Phase I, Dollars Colony, Vengalambakkam, Tambaram East, Chennai - 600 127

BY ORDER OF THE BOARD OF DIRECTORS
Vipul H. Pathak
DIRECTOR AND CFO

Manmohan Sharma
Interim Resolution Professional
ARKCOM TELECOMMUNICATIONS PRIVATE LIMITED
IP Registration Number: IBB/PA-001/IP-P-02305/2021-2022/13635

KAYA LIMITED
EXTRACT OF UNAUDITED CONSOLIDATED FINANCIAL RESULTS FOR THE QUARTER ENDED 30 JUNE 2023
(₹ in Lakhs)
Sr No. Particulars Quarter ended 30 June 2023 31 March 2023 30 June 2022 31 March 2023

DEEPA GUPTA (Advocate)
Liquidator, M/s Regal Pride Trading and Commercial Private Limited
IBBI Reg. No.: IBB/PA-002/IP-N00867/2019-20/12801
Address: B-2/110, Sector-16, Rohini, Delhi-110085
E-Mail : advocate.deepa.gupta@gmail.com | Mobile : 9312292558

FORM G INVITATION FOR EXPRESSION OF INTEREST FOR MULTI-FLEX LAMI-PRINT LIMITED
MANUFACTURERS OF FLEXIBLE PACKAGING PRODUCTS AT MHAD, DIST RAIGARH MAHARASHTRA
(Insolvency Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

Important Note:
1. E-Auction will be conducted on "AS IS WHERE IS", "AS IS WHAT IS" and "WHATEVER THERE IS BASIS" and "WITHOUT RECOURSE BASIS" through approved service provider i.e. M/s. Right2Vote Infotech Private Limited.
2. It is clarified that this invitation purports to invite prospective bidders and does not create any kind of binding obligation on the part of the Liquidator or the Company to effectuate the sale.

